

PUBLIC NOTICE

The Tribunal (**Opposition**) Section hearing scheduled on 7th September, 2015 pertains to Chennai Registry is **re-scheduled** on 22nd September, 2015 due to administrative reasons. The revised schedule is as follows:

7.9.2015	22.9.2015
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Other than dates, all offer timings, parties to the litigation of hearings would be unaltered.


(V. Natarajan)

Deputy Registrar of Trade Marks